

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 12

CA 479/2022 in CP 3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 16.09.2022

NAME OF THE PARTIES: -

MRS. ARUL MOZHI

Vs.

**IL&FS ENGINEERING AND CONSTRUCTION
COMPANY LIMITED
IN THE MATTER OF
Union of India**

Vs

**Infrastructure Leasing & Financial Services Ltd
& Ors**

Appearance (via video-conference):

For Applicant

: Adv. Sudarshan B

For UoI

: Adv. Aditya Sikka a/w
Adv. Vasudha Vijaysheel

For Respondent

: Adv. Aniruddh Gambhir

Rule 11 of the NCLT

ORDER

Ld. Counsel appearing for the Applicant informed this Bench that his Application bearing No. 459/2022 is listed on **07.10.2022**. **Registry is directed to** list this matter along with the Application bearing No. 459/2022.

Ld. Counsel for the Applicant is directed to place on record two sets of hard Copies of this Company Application which is listed today well before the adjourned date. List this matter on Board on **07.10.2022**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)